- 10 Re. Notice under Rule 267... [RAJYA SABHA] ...elected State Governments
 - (i) Two Hundred and Thirtieth Report on the Statutory Orders Laid on the Table of the Rajya Sabha during the 240th Session;
 - (ii) Two Hundred and Thirty First Report on the Khadi and Village Industries Commission Regulations, 2007 and the Framing of Rules and Regulations under the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 – Implementation of the 220th Report of the Committee on Subordination Legislation, Rajya Sabha;
 - (iii) Two Hundred and Thirty Second Report on the Statutory Orders Laid on the Table of the Rajya Sabha during the 241st Session; and
 - (iv) Two Hundred and Thirty Third Report on the Notifications issued by Ministry of Finance (Department of Economic Affairs) on Demonetization.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI K. PARASARAN (Nominated): Sir, I lay on the Table, a copy (in English and Hindi) of the Thirty-fourth Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2016-17) on the subject "Implementation of Policy on promotion of city compost" pertaining to the Ministry of Chemicals and Fertilizers (Department of Fertilizers).

REPORT OF THE COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

महंत शम्भुप्रसादजी तुंदिया (गुजरात)ः महोदय, मैं पेट्रोलियम और प्राकृतिक गैस मंत्रालय से संबंधित "पेट्रोनेट एलएनजी लिमिटेड जैसी 50% सरकारी और 50% निजी हिस्सेदारी वाली कम्पनियों में आरक्षण नीति के कार्यान्वयन की स्थिति" विषय के संबंध में अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण संबंधी समिति (2016-17) के दसवें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

REGARDING NOTICE UNDER RULE 267 ABOUT THE ISSUE OF DECISIONS TAKEN BY VARIOUS ELECTED STATE GOVERNMENTS

MR. DEPUTY CHAIRMAN: Now statements by Ministers. Shri Thaawar Chand Gehlot, not present. Next, Shri Ramesh Chandappa Jigajinagi, not present.